

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2011  
CA No.158/2015, 88/2015,  
89/2015 121/2016

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017

NAME OF THE PARTIES: Shri. Shishir B. Nevatia & Anr.  
V/s.  
M/s. Elegant Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
7	Anju Singh I/b Bali Associates	1st Petitioner	(Anju Singh)
7	Sunil Alechia	Dir Respondent Respondent no.3	S. Alechia

**ORDER**

**TCP No.24/284(4)/CLB/MB/MAH/2010**

**CA Nos. 158/15, 88/16, 89/15 & 121/16 in TCP No.43/397-398/CLB/MB/MAH/2011**

1. In respect of both these Petitions, one of the Director in person is present and informed that in C.A. No. 121/16 a reply has been served on 11.02.2017. Likewise in respect of C.A. No. 88/16 an additional Affidavit was served on 04.02.2017. As a consequence seeking time to file Reply/Rejoinder if any. Time is granted.

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2. It is directed that the Reply/Rejoinder/Sur-rejoinder by both the sides should be filed on or before 10.03.2017. Thereafter pleadings shall be closed since the matter is pending since long.
3. By consent of both the sides, now both the Petitions are enlisted for hearing on **22.03.2017**.

Sd/-

**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**

**14.02.2017.**